

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No. 11595 of 2023

Baidyanath Gochhayat & Others *Petitioners*

Versus

The Union of India & Others *Opposite Parties*

CORAM:

JUSTICE S. TALAPATRA
JUSTICE SAVITRI RATHO

ORDER
26.06.2023

Order No.
04.

1. This matter is taken up through Hybrid Mode.
2. As there is no time today to take up the matter, let the matter be listed on 21.07.2023.

(S. Talapatra)
Judge

(Savitri Ratho)
Judge

puspa